

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 29th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Anr.
Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Manoj Kumar Sharma
Mr. Pradeep Misra
Mr. Alok Shankar for TPDDL
Mr. K.S Dhingra**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Manoj Kumar Sharma
Mr. Pradeep Misra
Mr. Alok Shankar for TPDDL**

Appeal No. 122 of 2013 & I.A. No. 75 of 2014**NTPC Ltd. Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors. Respondent(s)****Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo****Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Manoj Kumar Sharma
Mr. Pradeep Misra
Mr. Alok Shankar for TPDDL****Appeal No. 134 of 2013 & I.A. No. 76 of 2014****NTPC Ltd. Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors. Respondent(s)****Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo****Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj kr. Sharma for R-2
Mr. Alok Shankar for TPDDL****Appeal No. 136 of 2013 &
I.A. No. 21 of 2014****In the matter of:****NTPC Ltd. ... Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors. ...
Respondent(s)****Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL

**Appeal No. 193 of 2013 &
 I.A. No. 57 of 2014**

NTPC Ltd. **... Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **...**
Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Suraj Singh
Mr. Pradeep Misra
Mr. Manoj kr. Sharma for R-2
Mr. Aok Shakar for TPDDL

ORDER

At the request of the Learned Counsel for the Appellant, post the batch of Appeals on **14.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/kt